

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30803/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 22910/2016 passed by the High Court Of Judicature At Allahabad)

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. THROUGH PRINCIPAL SECRETARY & ORS. Respondent(s)

Date : 24-08-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Haraprasad Sahu, Adv. (mentioned by)
Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Mr. Ravindra Kumar, AOR
M/S. V. Maheshwari & Co., AOR

UPON being mentioned the Court made the following
O R D E R

I.A.NO.90804/2021 IN C.P.(C)No.1088/2019

List on 17.09.2021

(NIRMALA NEGI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER